

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323
IB- 2731/(ND)/2019

IN THE MATTER OF:

S.P. Builders
V/s
Adore Realtech Pvt Ltd

....Applicant

.....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 07.11.2019

CORAM:

MS. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Priyojeet Chatterjee, Sandeep Chilana
For the Respondent :

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench. Affidavit of service be filed. To come up on 21.11.2019


(SUMITA PURKAYASTHA)
MEMBER (T)


(INA MALHOTRA)
MEMBER (J)